

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 108  
CP No. 18/58-241-242/JPR/2023  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Manjula Ahluwalia & Ors.**

...Petitioners

**Versus**

**Kamal Sponge Steel & Power Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Saurabh Kalia, Adv.  
For the Respondent : Amol Vyas, Adv.

**ORDER**

**CP No. 18/58-241-242/JPR/2023**

Heard Mr. Saurabh Kalia, Adv. appearing on behalf of the Petitioner. Mr. Amol Vyas, Adv. appearing for the Respondent. Pleadings are complete in this matter. List the matter for arguments on 10.07.2024 at 02:30 PM.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

April 24, 2024